



नन ने बिशप के खिलाफ राष्ट्रीय, राज्य महिला आयोगों, एनएचआरसी का रुख किया

कोट्टायम (केरल), (भाषा):
बिशप फ्रैंको मुलक्कल के
खिलाफ बलात्कार का मामला
दर्ज कराने वाली एक नन ने
राष्ट्रीय एवं राज्य महिला आयोगों
और राष्ट्रीय मानवाधिकार
आयोग (एनएचआरसी) का रुख
किया है और आरोप लगाया है
कि पादरी तथा उनके समर्थक
विभिन्न ऑनलाइन मंचों के जरिये
उसे "परेशान" कर रहे हैं।
शिकायत पर प्रतिक्रिया देते हुए
केरल महिला आयोग ने कहा कि
नन की शिकायत बहुत ही गंभीर
है और उसने राज्य पुलिस प्रमुख
और केरल पुलिस की साइबर
शाखा को दस दिन में रिपोर्ट देने
को कहा है। नन ने अपनी
शिकायतों में आरोप लगाया कि
बिशप और उनके समर्थक
सोशल मीडिया और यूट्यूब
चैनलों के माध्यम से उसे और
मामले में गवाह उसकी साथी ननों
को अपमानित कर रहे हैं।



Amar ujala, New Delhi

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फ्रैंको के खिलाफ महिला एवं मानवाधिकार आयोग पहुंची नन

कोट्टायम। जालंधर डायसिस के पूर्व बिशप फ्रांको मुलक्कल के खिलाफ दुष्कर्म का आरोप लगाने वाली केरल की नन ने राष्ट्रीय एवं राज्य महिला आयोग, मानवाधिकार आयोग में एक नई शिकायत दर्ज कराई है। इसमें नन ने बिशप और उसके सहयोगियों पर धमकाने और मानसिक उत्पीड़न करने का आरोप लगाया है। ब्यूरो



Mulakkal trial to begin on Nov 7, nun says shamed on social media

HT Correspondent

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THIRUVANANTHAPURAM: The trial against former Jalandhar Diocese bishop Franco Mulakkal, who is facing sexual assault charges, will begin on November 11. The 44-year-old nun, who has accused him of rape, has sought cancellation of Mulakkal's bail, alleging that he and his followers were threatening witnesses in the case.

Charges against Mulakkal will be read out in the Kottayam district court on the first day of the trial. The charge sheet against him was filed two months ago. The nun separately filed a fresh complaint with the Kerala Women's Commission (KWC) on October 19 alleging that she and other witnesses were being shamed on social media.

Copies of the complaint have also been forwarded to the National Commission for Women and National Human Rights Commission, said Felix Pulludan, a spokesman for the Save Our Sisters (SOS), which was formed in solidarity with the nun.

The nun alleged that a YouTube channel was releasing videos and audio defaming her. She claimed that some websites had also revealed her identity, flouting the Supreme Court directive.

The sites and the YouTube channel mentioned could not be reached for their comments.

Sister Anupama, one of the five nuns who staged a sit last year seeking Mulakkal's arrest, said, "There is an effort to defame her. All kinds of stories are doing the rounds. They started character assassination after all efforts to intimidate her failed."

She alleged that some of the witnesses were also being intimidated. "He [Mulakkal] is using his power and influence to intimidate witnesses. There are also efforts to delay the trial. But we are sure we will get justice," said Sister Anupama who is staying with the nun at a Kottayam convent.

"The complaint against Mulakkal is serious. You cannot use social media to attack the victim. We have sought a report from the state police chief," said KWC chairperson MC Josephine.

नन ने राष्ट्रीय, राज्य महिला आयोगों का रुख किया

■ कोट्टायम (केरल) (भाषा) ।

बिशप फ्रैंको मुलक्कल के खिलाफ बलात्कार का मामला दर्ज कराने वाली एक नन ने राष्ट्रीय एवं राज्य महिला आयोगों और राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) का रुख किया है और आरोप लगाया है कि पादरी तथा उनके समर्थक विभिन्न ऑनलाइन मंचों के जरिये उसे परेशान कर रहे हैं।

नन ने अपनी शिकायतों में आरोप लगाया कि बिशप और उनके समर्थक सोशल मीडिया और यूट्यूब चैनलों के माध्यम से उसे और मामले में गवाह उसकी साथी ननों को अपमानित कर रहे हैं। नन ने राष्ट्रीय मानवाधिकार आयोग से की गई अपनी शिकायत में कहा, यौन उत्पीड़न की शिकायत करने के बाद से, मुझे विभिन्न मंचों पर अपमानित किया गया है। उन्होंने आरोप लगाया कि यौन उत्पीड़न की प्राथमिकी दर्ज किये जाने के बाद उसे और उसकी साथी ननों

आरोप लगाया है कि पादरी तथा उनके समर्थक विभिन्न ऑनलाइन मंचों के जरिए उसे परेशान कर रहे हैं

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को चरित्र हनन का सामना करना पड़ रहा है। उन्होंने कहा, मेरे और मामले में महत्वपूर्ण गवाहों मेरी साथी ननों के खिलाफ अफवाहें फैलाने के लिए चर्च अधिकारियों और विभिन्न चर्च सोशल मीडिया संगठनों के जरिये

प्रयास किये गये हैं।

नन ने एनएचआरसी और महिला आयोगों से कानून का उल्लंघन करने वाले लोगों के खिलाफ गंभीर कार्रवाई करने और उसे तथा उसकी साथी ननों को न्याय दिलाने की अपील की। पिछले वर्ष जून में कोट्टायम पुलिस को दी अपनी शिकायत में नन ने आरोप लगाया था कि बिशप मुलक्कल ने मई 2014 में कुराविलांगड में एक अतिथि गृह में उसके साथ बलात्कार किया और बाद में कई मौकों पर उसका यौन उत्पीड़न किया। पुलिस ने इस मामले के सिलसिले में बिशप को गिरफ्तार किया था।

नन ने कहा था कि उन्हें पुलिस के पास इसलिए जाना पड़ा क्योंकि चर्च अधिकारियों ने पादरी के खिलाफ उसकी कई शिकायतों के बाद भी कोई कार्रवाई नहीं की। पुलिस ने इस संबंध में मुलक्कल को गिरफ्तार किया था। मुलक्कल ने इन आरोपों को खारिज करते हुए इन्हें निराधार और मनगढ़ंत बताया था।



Telegraph, Kolkata

Thursday, 24th October 2019; Page: 7

Width: 4.18 cms; Height: 11.18 cms; a4; ID: 42.2019-10-24.46

Kerala nun approaches NHRC

Kochi: A nun who filed a rape case against Bishop Franco Mulakkal has approached the national and state women's commissions, besides the National Human Rights Commission, accusing the priest and his supporters of "harassing" her through online platforms.

The Kerala Women's Commission has registered a case on the basis of the complaint and directed the cyber wing of the Kerala police to investigate the matter.

The panel observed that the nun's complaint was "very serious" and directed the state police chief and the cyber wing of Kerala police to submit a report in 10 days.

The chairperson of the panel said no woman should be harassed and directed the police to take strong action. 77



Statesman, Delhi

Thursday, 24th October 2019; Page: 7

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Kerala nun approaches women's panels, NHRC against Bishop

PRESS TRUST OF INDIA

KOTTAYAM, 23 OCTOBER

The victim in the nun rape case has approached the State Women's Commission and the National women's Commission accusing the rape accused Bishop Franco and his supporters of maligning her through various social media platforms.

The victim nun, in her complaint dated 19 October, has stated that a YouTube Malayalmchannel called Christian Times has been targeting her and the other nuns who supported her in the case, and has been harassing and maligning them.

"After filing the complaint against Bishop Franco, a YouTube channel called Christian Times has been constantly maligning me and my fellow sisters. We suspect that the YouTube chan-

nel is run by Bishop Franco and his fellow workers," the victim wrote in the complaint.

The nun also said that she had filed a complaint against the channel at the Kuravilangad Police Station in Kottayam. However, she said it did not deter the channel from posting more videos.

"After filing the complaint, the channel posted more videos against me and my fellow sisters. In some videos, they used some photos of me, my fellow sisters and officials probing the case. I fear Franco Mulakkal and his group are trying to reveal my identity to the public," she stated. She has also given the video links related to the channel in her complaint.

She has stated that there are already eight cases registered against Bishop Franco for threatening and insult-

ing her and the other nuns in the case.

"It is a clear violation of his bail condition of the Kerala High Court," she said.

She further said that the videos are aimed at threatening and slandering her and her fellow sisters.



Nun moves National, State Women's panels, NHRC against Bishop

Kottayam: A nun, who filed a rape case against Bishop Franco Mulakkal, has approached the National and State Women's Commissions besides the National Human Rights Commission, accusing the priest and his supporters of "harassing" her through various online platforms.

Acting swiftly, the Kerala Women's Commission registered a case on the basis of the complaint and directed the cyber wing of the Kerala police to investigate the matter.

The commission observed that the nun's complaint was "very serious" in nature and directed the State police chief and the cyber wing of Kerala police to submit a report in 10 days.

Chairperson of the Kerala Women's Commission M C Josephine said no woman should be harassed through social media and directed police to take strong action against the culprits.

In her complaint, the nun alleged the Bishop and his supporters were humiliating and defaming her and her fellow nuns who are witness in the case through social media and

youtube channels.

"From the time the sexual assault was reported, I have been subjected to extreme humiliation and intimidations in various forms," the nun said in her complaint to the National Human Rights Commission.

She further alleged that from the time the sexual assault FIR was registered, she and her fellow nuns have been "subjected to the vilest forms of character assassination."

"Attempts have been made through church authorities and various church social media organisations to spread rumours against me and my companion sisters who are also key witnesses in the case.

False statements, imputations and fabricated stories tarnishing our reputation and character are being systematically spread through the YouTube channel, and we believe Bishop Franco and his group are behind this agenda," she claimed.

The nun pointed out that even after registering a case against the said channel, several videos were being circulated publishing her photograph and revealing her identity. **PTI**



Nun moves National, State Women's panels and NHRC against Bishop Mulakkal

OUR CORRESPONDENT

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Jansatta, Delhi

Thursday, 24th October 2019; Page: 5

Width: 13.12 cms; Height: 7.82 cms; a4; ID: 13.2019-10-24.36

बिशप के खिलाफ महिला आयोग गई नन

कोट्टायम (केरल), 23 अक्टूबर (भाषा)।

बिशप फ्रैंको मुलक्कल के खिलाफ बलात्कार का मामला दर्ज कराने वाली एक नन ने राष्ट्रीय एवं राज्य महिला आयोगों और राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) का रुख किया है और आरोप लगाया है कि पादरी तथा उनके समर्थक विभिन्न ऑनलाइन मंचों के जरिए उसे 'परेशान' कर रहे हैं।

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पादरी ने ऑनलाइन परेशान किया : नन

■ **भाषा, कोट्टायम (केरल) :**

पादरी फ्रैंको मुलक्कल के खिलाफ बलात्कार का मामला दर्ज कराने वाली नन ने आरोप लगाया कि पादरी और उनके समर्थक विभिन्न ऑनलाइन प्लैटफॉर्म के जरिए उसे परेशान कर रहे हैं। नन ने महिला आयोग और मानवाधिकार आयोग से शिकायत की। वहीं, कोर्ट ने पादरी फ्रैंको को रेप केस में समन जारी किया है। 11 नवंबर से सुनवाई शुरू होगी।